

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3007
TO BE ANSWERED ON 16.03.2016**

CHANGE OF ADDRESS IN PASSPORTS

3007. DR. PRABHAS KUMAR SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the reasons for applying for a fresh passport in order to change the address in the passport;**
- (b) whether full fee is charged for such applications as in the case of fresh passport;**
- (c) if so, the details and the reasons therefor; and**
- (d) the number of applications for change of address approved during the year 2015 and 2016 till date?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) Address of the passport holder is printed on the additional data page of the passport. This page is laminated along with the primary data page containing the photo, name and other personal particulars of the passport holder, using a laminate paper with high security features. Change in address of the passport holder thus necessitates reprinting of the passport.

(b) & (c) Application for change in address of the passport holder is processed in the same way, an application for reissue of a passport is processed including verification of address proof for new address; entry of the changed address data in the passport database; and, printing and issue of the new passport with changed address. The cost of the new passport booklet also remains the same. Hence, full fee is charged for change in address.

(d) During the calendar year 2015, 6,31,870 applications for change of address were successfully processed and new passports issued. During the year 2016 till date, 1,34,813 applications for change of address were successfully processed.
